



File No. 10/03/2019-NCLT  
NATIONAL COMPANY LAW TRIBUNAL

6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
New Delhi- 110003  
Dated: 13<sup>th</sup> March 2019

**ORDER**

There shall be Special Principal Bench on 14.3.2019 to attend to matters listed before Hon'ble President Chief Justice Shri M.M. Kumar and Shri S. K. Mohapatra, Member (Technical). The Principal Bench shall comprise of:

**Principal Bench at NCLT, New Delhi**

1. Chief Justice Shri. M.M. Kumar, President
2. Shri H.C. Suri, Member (Technical)

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 1.1.2019 for 14.3.2019 only.

This issues with the approval of Hon'ble President, NCLT.

(Shiv Ram Bairwa)  
Registrar, NCLT  
Telephone: 24363451

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
12. Bar Council, New Delhi/Mumbai